

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BAYARDS INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	BAYARDS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18/02/2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY	U29253MH2014PTC253345
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT A-45, WAGLE INDUSTRIAL ESTATE ROAD NO. 10, THANE MAHARASHTRA 400604 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	4 TH JANUARY, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	RAJAN DESHRAJ AGARWAL 404, LAXMI MALL, LAXMI INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI WEST, MUMBAI - 400053. EMAIL ID : iprajanagarwal@gmail.com MOBILE : 9821122607 / 9137961449 LANDLINE : 022 - 26334134 REGISTRATION NO : IBBI/IPA-001/IP-P01069/2017-18/11760
8.	LAST DATE FOR SUBMISSION OF CLAIMS	3 RD FEBRUARY, 2020

Notice is hereby given that the Bayards India Private Limited has commenced voluntary liquidation on 4th January, 2020.

The stakeholders of Bayards India Private Limited are hereby called upon to submit a proof of their claims, on or before 3rd February, 2020 to the liquidator at the address mentioned against item 7.

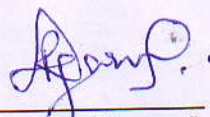
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Date: 09/01/2020

Place: Mumbai


(Rajan Deshraj Agarwal)